

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

106. C.P.(CAA)/180/MB/2023

IN

C.A.(CAA)/16/MB/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Sidel End of Line Solutions India

Private Limited.

(Cermex India Pvt Ltd)

**Appearance**

For Petitioner: Someone is appeared through VC but did not mark  
appearance.

For RD:- Gouri Killedar, Asst. Director Mumbai is present through VC.

SECTION 230, 232 OF THE COMPANIES ACT, 2013.

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Re-list on **20.08.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*Harshada*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)